

Amount spent on Tourism in Rajasthan during Fourth Plan

9119. SHRI SHIVNATH SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state what per cent of the total amount spent on tourism during Fourth Five Year Plan has been spent in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SARAJINI MAHISHI): During the Fourth Five Year Plan, the Department of Tourism and the India Tourism Development Corporation incurred an expenditure amounting to Rs. 56.00 lakhs on various Tourism schemes in Rajasthan as detailed below:—

1. An amount of Rs. 26.00 lakhs was spent on provision of supplementary accommodation at number of Tourist centres such as Bharatpur, Jaipur, Jaisalmer etc. This expenditure constitutes about 16 per cent of the total allocation under this head in the Fourth Five Year Plan.

2. The India Tourism Development Corporation incurred an expenditure amounting to Rs. 30.00 lakhs on expansion/renovations of Laxmi Vilas Palace Hotel, Udaipur.

From the provision under the Hotel Development Loan Fund, a sum of Rs. 60.00 lakhs was sanctioned and disbursed to U.P. Hotels Limited for the construction of Hotel Clerks Amer at Jaipur.

In addition to the aforesaid expenditure incurred by the Department of Tourism and India Tourism Development Corporation on various tourism schemes in Rajasthan, the State Government also incurred an expenditure of Rs. 79.90 lakhs during the Fourth Plan period on Tourism schemes.

Sizeable expenditure has also been incurred during the Fourth Five Year Plan on production of Tourist literature on places of interest in Rajasthan.

Landing facilities for Interflug Airlines of GDR

9120. SHRI A. K. M. ISHAQUE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether 'Interflug' Airlines of German Democratic Republic has requested for landing facilities in Indian airports; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). Yes, Sir. At the request of the GDR Embassy in India, 'Interflug' has been given permission to over-fly the Indian territory or land at an Indian airport for unforeseen technical reasons, on a weekly basis, on the route Berlin-Moscow-Tashkent-Dacca-Hanoi and back, effective September, 1973.

Rights to land at Indian airports for traffic purposes are, however, not given to 'Interflug'.

Overdrafts by West Bengal and Maharashtra

9121. SHRI A. K. M. ISHAQUE: Will the Minister of FINANCE be pleased to state the monthly figures of overdrafts drawn by West Bengal and Maharashtra on Reserve Bank of India from May, 1972 upto the end of April, 1974?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH): Monthly figures of over-

drafts on the last day of each month from May, 1972 upto April, 1974 are as follows:—

STATE	DATE	AMOUNT OF OVERDRAFT
1. Maharashtra	Nil	_____
		Rs. Lakhs
2. West Bengal	28-2-1973 29-12-73	328.26 0.48
	30.3.74 (Unad-justed)	1527.92

Facilities to Stranded Passengers at Calcutta Airport

9122. SHRI A. K. M. ISHAQUE:
SHRI M. RAM GOPAL
REDDY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether an "Interflug Airlines" flight landed at Calcutta Airport on the 2nd April, 1974 as it could not land its aircraft at Dacca Airport due to thunder-storm;

(b) if so, whether Calcutta Airport authorities had taken any cognizance of these stranded passengers; and

(c) if not, the reason therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) The matter is being looked into to see if there was any lapse. If a lapse is established appropriate action will be taken.

(c) Does not arise.

Opening of Agricultural Development Branches in Madhya Pradesh, West Bengal, Assam and Maharashtra

9123. SHRI A. K. M. ISHAQUE: Will the Minister of FINANCE be pleased to state the number of Agricultural Development Branches opened by State Bank of India group in West Bengal, Assam and Maharashtra upto date with the locations thereof, District-wise in these States?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): A statement indicating the requisite information is enclosed.

Statement showing the particulars of Agricultural Development Branches opened by State Bank of India Group in Assam, Maharashtra and West Bengal as upto 31st January, 1974.

STATE	District	Centre where ADB is located
Assam. (1 ADB)	Sibsagar	Teok
Maharashtra (7 ADBs)	Bhandara Satara Amravati	Bhir Nanded Parbhani Osmanabad Dhule
West Bengal (5 ADBs)	Hooghly Hooghly Burdwan Birbhum West Dinajpur	Chinsurah Arambagh Kalda Sainthla Kalinga

Issue of Import Custom Clearance Permit to Technical Institutes

9124. KUMARI KAMLA KUMARI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have abolished the policy of issuing Blanket Custom Clearance Permit to Technological institutes;